

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'A(SMC)' BENCH, KOLKATA
[Virtual Court Hearing]**

Before Shri P.M. Jagtap, Vice-President

**I.T.A. No. 658/KOL/2019
Assessment Year: 2015-2016**

Shri Raj Kumar Lakhotia,..... Appellant
24, Hara Chandra Mullick Street,
Kolkata-700005
[PAN:AAVPL9150H]

-Vs.-

Income Tax Officer,..... Respondent
Ward-22(4), Kolkata,
54/1, Rafi Ahmed Kidwai Road, 4th Floor,
Kolkata-700016

Appearances by:

Smt. Vijeta Untwalia Agarwal, A.R., appeared on behalf of the assessee
Smt. Ranu Biswas, Addl. CIT, Sr. D.R., appeared on behalf of the Revenue

Date of concluding the hearing : February 25, 2021

Date of pronouncing the order : February 25, 2021

O R D E R

This appeal filed by the assessee is directed against the order of Id. Commissioner of Income Tax (Appeals)-6, Kolkata dated 02.01.2019.

2. In this case, Id. Authorized Representative of the assessee has stated seeking withdrawal of this appeal on the ground that the assessee has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on February 25, 2021.

**Sd/-
(P.M. Jagtap)
Vice-President**

Kolkata, the 25th day of February, 2021

- Copies to :*
- (1) ***Shri Raj Kumar Lakhota,
24, Hara Chandra Mullick Street, Kolkata-700005***
 - (2) ***Income Tax Officer,
Ward-22(4), Kolkata,
54/1, Rafi Ahmed Kidwai Road, 4th Floor,
Kolkata-700016***
 - (3) *Commissioner of Income Tax (Appeals)-6, Kolkata;*
 - (4) *Commissioner of Income Tax- ,*
 - (5) *The Departmental Representative*
 - (6) *Guard File*

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.